

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5970
ANSWERED ON:11.05.2012
MIGRATION OF DOCTORS
Dashmuni Deepa ;Gowda Shri D.B. Chandre

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note migration of large number of doctors from the country;
- (b) if so, the details thereof;
- (c) the number of doctors migrated so far to other countries during each of the last three years and the current year;
- (d) whether the Government has taken/proposed certain measures to arrest this trend and announced incentives to bring back these doctors back to the country; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (c) The Government is aware of migration of doctors from the country. The doctors, registered with Medical Council of India (MCI), who go abroad for pursuing courses or for employment need to obtain Good Standing Certificates from MCI. The details of Good Standing Certificates issued by MCI during the last three years is as under:

Year	No. of Good Standing Certificates issued
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01.04.2009	1458
to 31.03.2010	

01.04.2010	1157
to 31.03.2011	

01.04.2011	1333
to 31.03.2012	

(d) & (e) In order to arrest this trend in respect of doctors working under Government Sector, the following steps have been taken by the Central Government:

- (i) Pay and allowances of doctors have been enhanced considerably after implementation of the 6th Central Pay Commission.
- (ii) The age of superannuation of faculty of medical institutions has been enhanced to 65 years.
- (iii) Assured Promotion Scheme for faculty of Central Government Institutions has been revised to make it more beneficial.
- (iv) Various allowances available to faculty like Non Practicing Allowance, Conveyance Allowance, Learning Resource Allowance, etc. have been enhanced considerably.